

S U P R E M E C O U R T O F I N D I A
R E C O R D O F P R O C E E D I N G S

Petition(s) for Special Leave to Appeal (C) No(s).15314/2014

(Arising out of impugned final judgment and order dated 28/03/2014
in AA No.12/2013 passed by the High Court Of Bombay At Aurangabad)

ANIL S/O JAGANNATH RANA & ORS.

Petitioner(s)

VERSUS

RAJENDRA S/O RADHAKISHAN RANA & ORS.

Respondent(s)

Date : 08/12/2014 This petition was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE ANIL R. DAVE
HON'BLE MR. JUSTICE KURIAN JOSEPH

For Petitioner(s) Mr. Vivek C. Solshe,Adv.
Mr. C.G. Solshe,Adv.

For Respondent(s) Mr. Amol B. Karande,Adv.

UPON hearing the counsel the Court made the following
O R D E R

Hearing concluded.

Judgment reserved.

(Sarita Purohit)
Court Master

(Tapan Kumar Chakraborty)
Court Master